

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:455

ANSWERED ON:04.08.2009

SOURCE OF FAKE CURRENCY

Pandey Shri Ravindra Kumar;Sivasami Shri C.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of the large number of cases of seizure of fake currency, the Government has made any efforts to track its source and origin;

(b) if so, the details thereof;

(c) whether there is evidence of fake currency being used to fund terrorism and organised crimes in the country; and

(d) if so, the details thereof and the steps taken to seek international cooperation to tackle the problem of fake currency in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION No. 455 FOR 04.08.2009 REGARDING 'SOURCE OF FAKE CURRENCY'.

(a) to (c): Available inputs indicate that high quality Fake Indian Currency Notes (FICNs) are printed in a neighbouring country and pushed into India through neighbouring countries. Such inputs also indicate that Lashkar-e-Taiba (LeT) activists, organized criminal networks and syndicates are reportedly involved in infusion and circulation of FICN in the country.

(d): India's concerns on the printing and circulation of Fake Indian Currency Notes are raised in the bilateral mechanisms established to address our security concerns.